

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

28. CONT.A./07(MB)2023  
IN  
CP/212(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.02.2024**

Name of the Party:       Ajay Sukhwani  
  Vs  
  Edwise Consultants Private Limited

Section 213, 241(1), 242(4), 243(1)(b), 244(1), 425 of Companies Act, 2013

**ORDER**

1. Mr. Nausher Kohli, Ld. Counsel for the Petitioner present. Mr. Nimay Dave, Ld. Counsel for the Respondent present.
2. At the request of Counsel for the Petitioner, the matter is adjourned to **28.03.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**